NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.136/ND/2014 RT No.35/Chd/Pb./2016

Atul Batra & Ors.

.....Petitioners.

Versus.

M/s Frontier Bazar Pvt. Ltd. Ors.

....Respondents.

Present:

Mr.Sanjay Mishra, Advocate for petitioners. Mr.Karan Malhotra, Advocate for respondents.

In view of the statements of petitioners No.1, 2 and 3 and learned counsel for all the petitioners, the instant petition is dismissed as withdrawn, the matter having been compromised. The compromise Ex.C-1 shall form part of this order.

(Justice R.P.Nagrath) Member (Judicial)

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May 05, 2017.